

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.6/Chd/Pb/2017
with
CA Nos.80/2017 & 81/2017
and
Caveat/1/2017**

Kotak Mahindra Bank Ltd. ...Petitioner

Versus.

M/s Oswal Spinning & Weaving Mills Ltd.& Ors. ...Respondents

Present: Mr. Manish Jain and Ms. Divya Sharma, Advocates,
for the petitioner.
Mr. Anand Chhibbar, Senior Advocate with Mr. Gaurav Mankotia,
Advocate for the respondent.

On request of learned counsel for both the parties, adjourned to 25.01.2018
for arguments.

Sd/-
(Justice R.P. Nagrath)
Member(Judicial)

December 05, 2017
arora